

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 64 OF 2016 &
IA No. 163 of 2016**

Dated: 17th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Nabha Power Ltd.

....Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

: Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan

Counsel for the Respondent(s)

: Mr. Sakesh Kumar for R.1

Mr. Anand K. Ganesan
Ms. Neha, Mr. Sandeep for R.2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **14.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**